NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO55(ND)/2015 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S.K. Mohpatra Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY:

Sh. Mohinish Kumar & anr

Vs.

M/s. Premsons Supper Steel Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME DI	ESIGNATION	REPRESENTATION		SIGNATURE
1.	Dev nichi Arga	Charterd Accuntant	Petitioner	1	film Jan
8.	Ritu Jain	company secretar	1 letitimer		projett
3.	NESAR AHIMA		Respondents		J.

Order

Mr. Nesar Ahmad, PCS has requested that he having been appointed as counsel for the respondents. The counsel for the petitioner shall furnish a copy of the paper book during the course of the day to the learned PCS.

List for further consideration on 15.11.2016.

TTRum (CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

18.10.2016 (P.K.Sud)

CORAM: